

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF ANUKARAN COMMERCIAL ENTERPRISES LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 03/07/2009 and corrigendum to the Public Announcement dated 10/08/2009 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Mr. Premal S Parekh, Mrs. Neha P Parekh Mr. Paras K. Mehta, Mr. Parag K Mehta, Mrs. Hansa P Shah, Mr. Kushal P Shah, Mr. Alpesh K Dedhia, Mr. Krishna C Birmole and Mrs. Anuradha K Birmole (herein after collectively referred to as "**Acquirers**") alongwith Mr. Manoj B Shah, Mrs. Shaila M Shah, Mr. Faiyaz Rangwala, Mrs. Sara Rangwala (hereinafter collectively referred as "**Person Acting in Concert**" or "**PAC**") to acquire up to 1,92,000 equity shares having a face value of Rs. 10/- representing 20.00% of the paid-up equity share capital of Anukaran Commercial Enterprises Ltd. at a price of Rs.20/- per fully paid up equity share payable in cash are as under:

1. Name and Address of the Target Company : Anukaran Commerical Enterprises Ltd. (ACEL)
3/4/5, Nanabhay Mansion, 1st Floor, 61, Sir P.M. Road, Mumbai – 400001.
2. Name and Address of Acquirers/PACs : Mr. Premal S Parekh & Mrs. Neha P Parekh, both residing at A-501/502, 5th Floor, Prime Avenue, S.V. Road Vile Parle (W), Mumbai – 400056; Tel: 022-26716682, Mr. Paras K Mehta & Mr. Parag K Mehta, both residing at 201, Regal Apartment, S.V. Road, Santacruz (W), Mumbai 400054; Tel: 022-26716682, Mrs. Hansa P Shah & Mr. Kushal P Shah, both residing at 5, Ramayu Kunj, 2nd Golibar Road, TPS III, Santacruz(E), Mumbai- 400055; Tel: 26716682 and Mr. Alpesh K Dedhia, residing at Jay Gujrat 3-A, 2nd Floor, 5th Golibar Road, Santacruz (E), Mumbai- 400055; Tel: 9321152200, Mr. Krishna C Birmole & Mrs. Anuradha K Birmole both residing at 102, Benson Apartments, 1st Floor, Opp. Vijay Sales. Saibaba Lane, Santacruz (W), Mumbai-400054; Tel: 9422660591 & 9820159891 respectively (herein after collectively referred to as "Acquirers") alongwith, Mr. Manoj B Shah & Mrs. Shaila M Shah, both residing at Evershine Millenium Paradise, 51, flat no.104, Thakur Village, Kandivli (E), Mumbai – 400101 Tel: 022-28648478, Mr. Faiyaz Rangwala & Mrs. Sarah Rangwala, both residing at 99/G3, Abde Villa, S.V.Road, Khar (W), Mumbai 400052; Tel: 9821659995 & 022-67020698 respectively (hereinafter collectively referred as "Person Acting in Concert" or "PAC").
3. Name of Manager to the offer : SMC Capitals Ltd.
4. Name of the Registrar to the offer : Purva Sharegistry (India) Pvt. Ltd.
5. Offer details
 - a) Date of opening of the offer : 13/08/2009, Thursday
 - b) Date of closure of the offer : 01/09/2009, Tuesday
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	Rs. 20/-		Rs. 20/-	
2	Share holding of Acquirers/PACs before Acquisition	1,38,800 (14.46%)		1,38,800 (14.46%)	
3	Shares acquired through Share Purchase Agreements (SPAs)	2,91,010 (30.31%)		2,91,010 (30.31%)	
4	Shares acquired in the open offer	1,92,000 (20.00%)		1,92,000 (20.00%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs.38,40,000.00		Rs.38,40,000.00	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7	Post offer share holding of Acquirers/PACs (2+3+4+6)	6,21,810 (64.77%)		6,21,810 (64.77%)	
8	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	5,30,190	3,38,190	5,30,190	3,38,190
	Percentage:	55.23%	(35.23%)	55.23%	(35.23%)

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirers.
8. Payment of interest, if any : Nil
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirers and PACs accept full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers and PACs:



SMC CAPITALS LIMITED

43, A-Wing, 4th Floor, Mittal Tower, Nariman Point, Mumbai – 400021.

Tel: +91-22- 66651450; Fax: +91-22- 66651456

E-mail: smangutkar@smccapitals.com

SEBI Regn: INM000011427;

Contact Person: Mr. Satish Mangutkar

Place : Mumbai

Date : 08/09/2009

Size: 25x12 sq.cm.